

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2716  
ANSWERED ON:17.08.2004  
DIRECT CENTRAL FUNDS TO AUTONOMOUS DISTRICT COUNCILS  
Bwiswmuthiary Shri Sansuma Khunggur

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the Government proposes to create a new mechanism for providing direct Central funds to all the Autonomous District Councils under the Sixth Schedule of the Constitution with special mention to Bodoland Territorial Areas District and its administrative machinery-Bodoland Territorial Council so as to help and remove vast gap of imbalances in overall economic growth and development within the most backward and neglected constitutionally recognized (Scheduled) Tribal Areas prevalent in the North-Eastern Region;
- (b) if so, the details of the actions taken so far in this regard;
- (c) if not, the reasons therefor; and
- (d) the time by which the Government is likely to take appropriate action in this regard?

**Answer**

MINISTER OF TRIBAL AFFAIRS (SHRI P.R. KYNDIAH)

(a) to (d) At present there is no proposal to release funds directly to Autonomous District Councils, in the Sixth Schedule areas. It is released to the State Governments.